

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 212
Appeal-17/252/ND/2023

IN THE MATTER OF:

Nachiketa Constructions Pvt. Ltd.

...

Applicant/Petitioner

Versus

RoC and Anr.

...

Respondent

Under Section: 252 (3)

Order delivered on 10.11.2023

CORAM:

**SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SH. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 12.01.2024.

**Sd/-
(COURT OFFICER)**